

ITEM NO.42

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 11993/2016

ALLAHABAD U.P GRAMIN BANK AND ANR.

Appellant(s)

VERSUS

SANT SARAN SINGH

Respondent(s)

WITH

C.A. No. 11997/2016

C.A. No. 12000/2016

(With interim relief and office report)

Date : 28/02/2017 These appeals were called on for hearing today.

For Appellant(s) Mr. Rajesh Kumar,Adv.

Mr. Gaurav Kumar Singh,Adv.

Mr. Anant Gautam,Adv.

M/s Mitter & Mitter Co.,Adv.

For Respondent(s)

Mr. Rajesh Srivastava,Adv.

UPON hearing the counsel the Court made the following

O R D E R

In all the matters numbered above, Ld. Counsel for the parties shall file the statement of case within the statutory period. After expiry of statutory period, list the matter before the Hon'ble Court.

(M V RAMESH)

Registrar

MG